

care centre. However, as per the information from the State Government of Kerala, the proposal for providing Grant-in-aid of Rs.500 lakhs was forwarded to the Government of India, Ministry of Women and Child Development for placing before the project Sanctioning Committee for financial assistance vide letter No.10503/83/09/SWD dated 20.11.2009.

3G spectrum allocations

1546. SHRI S. ANBALAGAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the present status of investigations into the 3G spectrum allocations;
- (b) whether it is a fact that Rs. 60,000 crore loss has been caused to the country's exchequer due to the malpractices in the spectrum allocation; and
- (c) if so, the facts thereof and the action being taken against those involved in the scam?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) There is no investigation into 3G spectrum allocation.

(b) and (c) Since the 3G spectrum is yet to be auctioned, as per the guidelines dated 1st August 2008 and certain amendments dated 11th September 2008, BSNL/MTNL have been allotted 3G; spectrum on the condition that they have to pay the price equal to the highest bid in the respective service area.

However, on allegation of irregularities in the award of UAS Licenses to private companies, CBI registered a case on 21.10.2009 and conducted a search on 22.10.2009 in some offices of DOT and has taken custody of certain files relating to policy, issuance of UAS licenses and spectrum.

Number portability

1547. SHRI T.T.V. DHINAKARAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether any decision regarding number has been taken; and
- (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) Sir, the Government has decided to introduce Mobile Number Portability in the country. Mobile Number Portability (MNP) allows subscribers to retain their existing telephone number in the same service area when they switch from one access service provider to another irrespective of mobile technology or from one technology to another of the same or any other access service provider. Necessary Licence Agreements for MNP Services have been signed in April 2009.